

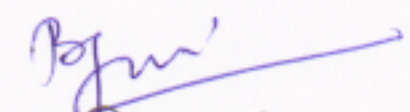
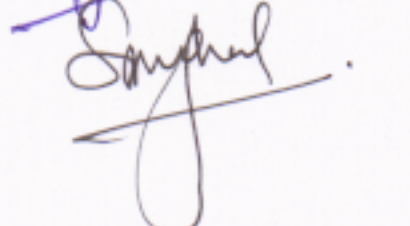
**National Company Law Tribunal
Allahabad Bench**

C P No. (IB) 160/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.05.2018

NAME OF THE COMPANY: M/s. Raj Duplex Pvt. Ltd. Vs. M/s. Sardhana Papers Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Babita Jain	PCS	For IRP.	
2.	ANSHUL KR. SINGHAL	ADV	FOR O.C.	

CP NO (IB) 160/ALD/2017

Sh. Anshul Kumar, Advocate for the petitioner/Operational Creditor and Ms. Babita Jain, PCS for IRP. Learned Resolution Professional (RP) has filed Progress Report, which is taken on record.

List the matter on 14th June 2018, for hearing.

Dated:21.05.2018

—Sd—

**SAROJ RAJWARE,
MEMBER (T)**

—Sd—

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid